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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/60/2017

NAME OF THE APPLICANT : HEALKRAFT PHARMA INDIA PVT LTD

UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

M. K. ANAND

Joint Director,

O/o RD.
MCA

[Signature]

G. V. MOHAN KUMAR

Counsel for Petitioner

[Signature]

ORDER

Counsel for the applicant company present. Joint Director representing the RD
present. Heard both the sides. Order is reserved.

^{-sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc